

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

CP(IB)No.Ind-3223/252/HDB/2017
MDN Edify Education Pvt Ltd
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Registrar of Companies , Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ulicas sirotita	brocker frocker	VIICOS O CN1999 egani. Com 9391012469	10/10/2017
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Vikas Sirohiya learned PCS for the petitioner and he submitted that he has already complied with the objections raised by the Registry. The ROC is directed to furnish his report positively within two weeks. Post the case on 03.11.2017.

Member (Technical)

Member (Judicial)